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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Vanijya Bhawan, New Delhi

PUBLIC NOTICE NO. 30/2026-2027

New Delhi, Dated: 14.09.2026

Subject: Extension of timeline for surrender of unutilised TRQ quantity allocated for import of 10 Lakh MT of Raw Sugar – reg.

In exercise of the powers conferred under Paragraphs 1.03 and 2.04 of the Foreign Trade Policy (FTP) 2023, and in continuation of Public Notice No. 27/2026-2027 dated 20.08.2026, the Directorate General of Foreign Trade hereby extends the timeline prescribed under Paragraph 5 of the said Public Notice for surrender of the unutilised TRQ quantity allocated for import of Raw Sugar under TRQ.

2. Accordingly, TRQ holders may surrender any unutilised quantity allocated under the said TRQ up to 30th September, 2026, subject to payment of an amount equivalent to 0.5% of the CIF value of the surrendered quantity, as prescribed under the existing modalities.

3. All other terms and conditions of Public Notice No. 27/2026-2027 dated 20.08.2026 shall remain unchanged.

(Lav Agarwal)
Director General of Foreign Trade &
Ex-officio Addl. Secretary to the Govt. of India
Email: dgft@nic.in

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